

**Agricultural Debt Waiver and Debt Relief Scheme, 2008: Certificate of Relief for 'Other Farmer'**

Name of the Bank : State :  
Branch : District :

<b>1. Farmer's details :</b>			
a) Name/Names (S/o, D/o, W/o)			
b) Address			
c) Activity		<b>Agriculture/Allied Activity</b>	
d) Loan Account No.			
e) Land Holding/Joint land holding			
f) Principal amount			
<b>2. Details of overdue loans: (in Rs.)</b>			
a) Amount of Loan disbursed between 31.03.1997 and 31.03.2007			
b) Purpose			
c) Overdue (pertaining to the above loan) as on December 31, 2007 which remained unpaid until February 29, 2008			
d) The share of the farmer under OTS			
e) The amount paid by the farmer as his share and respective dates		<b>Date:</b>	
<b>3. Details of restructured accounts: (in Rs.)</b>			
	<b>2004 Package</b>	<b>2006 Package</b>	<b>RBI Guidelines</b>
a) Crop loans and overdue installments of investment credit that were restructured earlier and were outstanding as on December 31, 2007 and remained unpaid until February 29, 2008.			
b) Installments of investment credit which were not restructured but have subsequently fallen overdue as on 31.12.07 and remained unpaid until 29.02.2008			
c) The share of the farmer under OTS			
d) The amount paid by the farmer as his share and respective dates			
e) <b>Amount of OTS relief</b> and Date of adjustment			

It is certified that the benefit of OTS relief as above have been extended to you under the captioned scheme as per eligibility. It is further certified that the overdue amount in the above loan account has been settled to our full satisfaction.

Signature

Received the above certificate

Branch Manager

Farmer's Signature / L.T.I.

Date: